

decision regarding revision of pay scale of UDCs ;

(b) if so, the details thereof ;

(c) whether the Government are contemplating to revise the scales before the recommendations of the Fifth Pay Commission ; and

(d) the steps taken / proposed to be taken by the Government to expedite the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) No, Sir.

(b) Does not arise.

(c) and (d). Further action in the matter will be taken on receipt of the Award of the Board.

[*Translation*]

Indian System of Medicine

450. SHRIMATI KESHARBAI SONAJI KSHIRSAGAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Ayurvedic and Homoeopathic system of medicines enjoy the same status of allopathy ;

(b) if not, the reasons therefor ;

(c) whether the Government propose to promote Indian System of Medicine and Homoeopathy in the country and set up hospitals of these system of medicines in rural areas ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINES AND HOMOEOPATHY) (SHRIDABAN SINGH GHATOWAR) : (a) to (d). Ayurveda and Homoeopathy are the recognised systems of medicine in India. A new Department called Department of Indian Systems of Medicine and Homoeopathy (ISM&H) under the Ministry of Health has been created vide Notification DOC No. CD-163/95 dated the 8th March, 1995 with a view to promote and develop the Indian Systems of Medicine (Ayurveda, Siddha, Unani), Homoeopathy and drugless therapies like Yoga and Naturopathy. This new Department of ISM & H shall

administer various schemes for strengthening the educational and research Institutions of ISM&H, drug quality control, cultivation of medicinal plants, establishment of specialised ISM&H Centres, manpower development, etc. in the country including rural areas.

[*English*]

Population Control

451. SHRI RAJESH KUMAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the measures taken to control population in the country during last one year ;

(b) whether the Government propose to withdraw reservation facilities to citizens having more than two children to extend reservation facilities more widely ; and

(c) the steps taken to deprive creamy layers of scheduled Caste and Scheduled Tribes from enjoying such facilities ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) The Action Plan formulated in consultation with States and Union Territories is being implemented. Information, Communication and Education (IEC) activities have been revitalised and counselling is being introduced. Greater emphasis is being laid on quality of services rendered. Two States (Kerala and Tamil Nadu), one Union Territory (Chandigarh) and 18 districts in 14 other States have been declared free of contraceptive targets on pilot basis.

(b) There is no proposal to withdraw reservation facilities to citizens having more than two children.

(c) There is no proposal to deprive creamy layers of SC & ST from enjoying such facilities.

Reorganisation of CBI Branches

452. SHRI DHARMANNA MONDAYYASADUL : Will the PRIME MINISTER be pleased to state :

(a) whether some of the Branches of CBI have been reorganised to improve functioning of the body and activated recently ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF

PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) The CBI has now been divided into three Divisions i.e. Anti-Corruption Division, Special Crime Division and Economic Offences Division. Consequent to re-organisation, 18 new Branches / Units have also been formed.

Operational Capability of Navy

453. DR. LAXMINARAYAN PANDEYA :
MAJ. GEN. (RETD.) BHUWAN CHANDRA
KHANDURI :
SHRI ATAL BIHARI VAJPAYEE :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government's attention has been drawn to the report in the latest edition of British publication - "The Jane's fighting ships" about the endemic State of the Indian Navy ;

(b) if so, the reaction thereto ;

(c) whether the Government have taken any steps to enhance operational capability of the Indian Navy ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) to (d). There had been some slowing down in naval procurements due to the resource crunch. Several acquisitions have been made / approved recently to arrest the down slide of the force level and enhance operational capability. These include a training ship from the UK, a tanker from Russia, and a Sail Training Ship, four Fast Attack Crafts, two Missile Boats and 10 Dornier aircraft from indigenous sources. Some major proposals relating to acquisition of ships and submarines are in the pipeline.

The non-availability of Russian spares followed by the disintegration of the erstwhile USSR had also affected the Navy. With the new found access to the original equipment manufacturers, it has since been possible to procure many of the spares requirements.

[Translation]

Industrial Development Centres

454. SHRI BRISHIN PATEL: Will the Minister of INDUSTRY be pleased to state :

(a) whether the Industrial Development Centres set up during the sixties are not fully functional today ;

(b) if so, whether the Government have received any study report after conducting survey in these sectors :

(c) the total number of such centres set up during sixties and details of each Centre's functional position at present ;

(d) whether the Government have formulated any scheme for the revival of these centres ;

(e) if so, the detailed outline of the schemes ; and

(f) the time by which these centres are likely to be received ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) to (f). The old growth centre scheme was introduced by the Government of India in 1983 to industrialise the No Industry Districts. Under the scheme one or two identified growth centres in each of the No Industry Districts was to be provided with Central assistance of Rs. 2.00 crores, for infrastructure development. A total of 93 districts were identified as 'No Industry Districts' all over the country as per the Districts Industry Centre (DIC) Action Plan 1979-80.

Under the above Scheme 30 growth centres spreading over 9 States were approved till 1988-89 when the new Growth Centre Scheme was announced by the Government of India in June, 1988. With the introduction of the new growth centre scheme, the old NID Scheme of 1983 has been discontinued. However, such ongoing projects where substantial progress had been made would be eligible to get the full share of Central assistance before 31st March, 1996. Out of 30 Centres approved under the Scheme, full Central assistance has been released in respect of 9 centres. 2 Centres have been converted to the new growth centre scheme. Out of the remaining 19 Centres, 10 Centres have already lapsed as their progress was unsatisfactory and no progress was reported for over last five years. The remaining 9 Centres are eligible to receive balance amount of Central assistance upto 31.3.96. The details of these 30 growth centres have been given in the enclosed *Statement*.